

other machineries is also being badly managed ;

(c) whether Government propose to take over the Parent Company; and

(d) if not, what are the , reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. C. GEORGE): (a) Yes, Sir.

(b) to (d) The Government had conducted an investigation into the affairs of the Britannia Engineering Unit at Titagarh (West Bengal). The Report of the Investigation Committee revealed that:

(i) the production of the undertaking in not critical to country's requirements; and

(ii) restarting of the unit would need induction of fresh finance without any prospect of commensurate return.

Acting on the recommendations of the Investigation Committee, Government of India decided not to take over the management of Titagarh Unit of M/s. Britannia Engineering Company Ltd.

The Government of West Bengal have since expressed interest in taking over entire financial and management responsibility relating to this Unit. Government of India have been in touch with the Government of West Bengal regarding the modalities of the proposed takeover.

Introduction of new pattern of supply of coal to consuming industries

1350. SHRI N. G. GORAY: Will the Minister of ENERGY be pleased to state :

(a) whether it is a fact that Government propose to introduce a new pattern of supply of coal to consuming industries;

(b) if so, what are details thereof; and

(c) by when the new pattern is being introduced ?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF. SIDDHESHWAR PRASAD): (a) to (c) Information is being collected and will be laid on the Table of the House

Arrest of Foreigners

1351. SHRIMATI LAKSHMI KUMARI CHUNDAWAT: Will the Minister of HOME AFFAIR be pleased to state:

(a) the number of foreigners arrested in each State during 1974; and

(b) the details of the charges under which they were arrested ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOH SIN): (a) and (b) A statement giving the available information is attached. [See Appendix XCI. Annexure No. 62;]

राजभाषा क्रियान्वयन समितियाँ

1352. डा० लोकेश चन्द्र : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) हिन्दी भाषी राज्यों तथा गुजरात, पंजाब और महाराष्ट्र राज्य में डाक तथा तार विभाग के ऐसे कार्यालय कौन-कौन से हैं जहाँ 25 से अधिक कर्मचारी हैं और जिनमें राजभाषा क्रियान्वयन समितियाँ गठित की गई हैं;

(ख) इन राज्यों में ऐसे कौन कौन से कार्यालय हैं जहाँ इस प्रकार की समितियों का अभी तक गठन नहीं किया गया है और उसके क्या कारण हैं; और

(ग) ऐसे कार्यालयों की संख्या क्या है जहाँ इस प्रकार की समितियों का गठन किया जा चुका है परन्तु पिछले छः महीनों के दौरान इसकी कोई बैठक नहीं हुई है ?

Official Language Implementation Committees

1352. DR. LOKESH CHANDRA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the names of the offices of Post and Telegraph Department in the Hindi-speaking States and in the States of Gujarat, Punjab and Maharashtra having 25 or more employees where the Official Language Implementation Committees have been constituted ;

(b) the names of the offices in these States where such Committees have not so far been constituted and what are the reasons therefor; and *

(c) the number of those offices where such Committees have been constituted but no sittings have been held during the last six months ?]

संचार मंत्री (श्री एस०डी० शर्मा) : (क) में (ग) अपेक्षित सूचना एकत्र की जा रही है और इसे राज्य सभा भवन पर रख दिया जाएगा ।

v] I HE MINISTER OF COMMUNICATIONS (SHRI S. D. SHARMA): (a) to (c) The required information is being collected and will be placed on the table of the Rajya Sabha.]

Change in the Nomenclature of Chief Minister and Governor of States

1353. SHRI M. KADERSHAH : Will the Minister of HOME AFFAIRS be pleased to state ;

(a) whether Government propose to bring a constitutional amendment before Parliament to permit the State Governments for changing the nomenclature of the offices of the Chief Minister and Governor on the analogy of the change permitted to the State of Jammu and Kashmir ;

t [1 English translation.

(b) if so, by when it is proposed I be brought forward ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) No, Sir.

(b) Does not arise.

Employment of displaced persons under Heavy Engineering Corporation

1354. SHRI B. R. MUNDA: Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state :

(a) the total number of displaced persons at the commencement of Hatia Project under the Heavy Engineering Corporation Ltd., Ranchi ;

(b) the number of persons who have so far been employed in the Project and the number of persons still unemployed; and

(c) by when Government propose to employ all the displaced persons ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. C. GEORGE): (a) 3090 families were displaced/affected due to acquisition of land for setting up the Heavy Engineering Corporation (HEC), Ranchi.

(b) and (c) So far 2582 persons have been employed in HEC on the basis of one person per family as per the assurance given to the displaced/affected families.

Of the remaining 508 families some are traceless and some have not established their claims. At present, there is no vacancy in HEC and the claims of the remaining families will be considered as and when the vacancies arise.